

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 156 of 2013

Dated : 30th January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Simran Wind Project Pvt. Ltd. & Ors. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. M.S. Ramalingam for R.1
Proxy counsel for
Mr. S.B. Upadhyay, Sr. Adv**

ORDER

At the request of the learned counsel for the Respondent No.2,
post the matter on **27.02.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/kt